

Acc. No. ²⁵²² 2522
Dated 25.11.2

THE
PARLIAMENTARY DEBATES
(Part II—Proceedings other than Questions and Answers)
OFFICIAL REPORT

1633

HOUSE OF THE PEOPLE

Tuesday, 8th December, 1953

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*The House met at Half Past One
of the Clock*

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

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2-32 P.M.

MESSAGE FROM THE COUNCIL OF STATES

Mr. Speaker: Secretary will now read a message from the Council of States.

Secretary: Sir, I have to report the following message received from the Secretary of the Council of States:

"In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to return herewith the Dhoties (Additional Excise Duty) Bill, 1953, which was passed by the House of the People at its sitting held on the 26th November 1953, and transmitted to the Council for its recommendations and to state that the Council has no recommendations to make to the House of the People in regard to the said Bill."

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579 P.S.D.

1634

LEAVE OF ABSENCE

Mr. Speaker: I have to inform the hon. Members that I have received the following letter from Shri D. D. Pant:—

"I am ill, and request the House to grant me permission to absent myself from the sittings of the House during the current session."

Is it the pleasure of the House that permission be granted to Shri D. D. Pant for remaining absent from all meetings of the House till the end of the present session?

Leave was granted.

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PAPERS LAID ON THE TABLE

REPORTS re INTERNATIONAL LABOUR CONFERENCE

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of each of the following papers:

- (i) Report of the Indian Government Delegation to the thirty-fifth session of the International Labour Conference held at Geneva in June, 1952. [Placed in Library.. [See No. S-198/53.]
- (ii) Conventions and Recommendations adopted at the thirty-fifth session of the International Labour Conference in June, 1952. [Placed in Library. See No.S-199/53.]
- (iii) Statement indicating the action proposed to be taken by